

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/108/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Dhemaji.

Dated Guwahati the th 4 January
December, 2022.

Sub: **Civil vacation.**

Ref:- Your letter No.DJDH/3569/22, dtd. 23.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **the Civil Court vacation from 26.12.2022 to 31.12.2022 along with station leave permission, w.e.f. the evening of 23.12.2022 till the morning of 02.01.2023.** The next senior most available Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/109-110/A dated , 04-01-2023

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT.REGISTRAR (VIGILANCE)

Sd/-